

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-302**  
IB-1809/ND/2019

**IN THE MATTER OF:**

M/s. P.P Jewellers Pvt. Ltd.

V/s

M/s. Mankola Enterprises Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 06.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

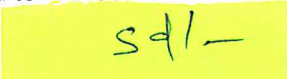
**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to Colloquium of the members, the matter is adjourned to **12.03.2020.**

  
**Prabhat Kumar Sharma**  
**(Court Officer)**